

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No. 328 of 2020**

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. Sidhartha Roy, Advocate
For the Respondent-State : AC to SC-V

04/08.07.2020 The present writ petition is taken up today through Video conferencing.

At the request of the learned counsel for the petitioner, put up this case under the same heading in the next week.

(Rajesh Shankar, J.)

Manish